GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1868 ANSWERED ON:17.07.2009 DOMESTIC VILOENCE ACT Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the cases of domestic violence against women have increased despite enactment of the stringent law;
- (b) if so, the details thereof during each of the last three years, State-wise;
- (c) the number of Protection Officers appointed under Protection of Women under Domestic Violence Act, 2005. State-wise;
- (d) whether the Government provides financial assistance to State Governments for the implementation of said Act; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) The data maintained by NCRB shows rising trend in domestic violence against women.
- (b) The details for the year 2005 to 2007 are given in Annexure I to III.
- (c) A statement indicating the status of appointment of Protection Officers in States/UTs. is at Annexure-IV.
- (d) &(e) No. Madam.